

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 281 of 2013 &
I.A. No. 382 of 2013**

Dated :26th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Central Railway, Mumbai

...Appellant(s)

Versus

Tata Power Co. Ltd. & Anr.

...Respondent (s)

Counsel for the Appellant(s):

**Mr. Jitender Choudhary for
Dr. Ashwani Bharadwaj**

ORDER

At the request of the learned counsel for the Appellant, post
the matter on **11.12.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr